

IN THE HIGH COURT OF JUDICATURE AT PATNA

NOTICE

All supplier who have submitted quotations with reference to Tender Notice -10/2015-16 (Purchase Cell) are informed that the negotiation will be held on 6.2.2016 (Saturday) at 12 P.M in the chamber of Registrar (Establishment) Patna High court, Patna, relating to installation of Cordless Microphone along with Sound Boxes and other accessories in the Court Room of Hon'ble the Chief Justice

M. S. Prasad
3.2.16

Registrar (Establishment)

Patna High Court.